

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI MAL
LIKARJUN) (a) Yes, Sir

(b) The work will be considered for inclusion in 1993-94 Works Programme, after finalisation of preliminaries with the West Bengal State Government

Derailment of Goods Train

2256 SHRI HARADHAN ROY Will the Minister of RAILWAYS be pleased to state

(a) whether there was a derailment of goods train near Sitarampur in September, 1991,

(b) whether any enquiry has been conducted into the causes of the derailment, and

(c) if so, the findings thereof and the action being taken against the erring officials?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI MAL
LIKARJUN) (a) and (b) Yes, Sir

(c) The accident occurred due to over-loading of wagons. Penal freight has been levied on the consignee.

Shortage of Wagons in Palakkad and Thiruvanthapuram Division

2257 SHRI V S VJAYARAGHAVAN Will the Minister of RAILWAYS be pleased to state

(a) whether there is a shortage of wagons in Palakkad and Thiruvanthapuram division of Southern Railway,

(b) if so, the reasons therefor, and

(c) the steps proposed to be taken by

the Government to provide more wagons to this division?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI MAL
LIKARJUN) (a) There is no shortage of wagons for meeting the demands for movement of Block Rakes. However there is a time lag between placement of indents and supply of wagons in the case of piecemeal traffic. Demands for piecemeal w.u. to be held back to permit formation of rakes

(b) and (c) Do not arise

Train Accident near Mahadeya Nagar

2258 SHRI RAMVILAS PASWAN Will the Minister of RAILWAYS be pleased to state

(a) whether there was a major accident of 2 Dn C B passenger train near Mahadeya Nagar (Gadwa District) in Bihar in June, 1991,

(b) if so, the causes of the accident

(c) whether the Government have paid any compensation to the families of the victims and

(d) if so, the amount of compensation paid and the number of families to whom such compensation has been paid?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI MAL
LIKARJUN) (a) Yes, Sir

(b) The accident was caused due to negligence of the bus driver

(c) No, Sir

(d) Does not arise